

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 05.12.2019**

**NOTICE**

Take notice that the following matters Adjourned on 05.12.2019 will be listed in the court of Chairperson as indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next date of Hearing</b>
<b>1.</b>	Review Application No. 03 of 2019 in  Comp. App. (AT) No. 168 of 2017	Sibi C. K.  Vs.  Vijaya Hospitality & Resorts &Ors.	05.12.2019	10.12.2019

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**By Order**

**-sd/-**

**Registrar**